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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): Madam, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Airports Authority of India and the Ministry of Civil Aviation for the year 2012-2013.

(Placed in the Library See No. LT 6746/15/12)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Pawan Hans Helicopters Limited, New Delhi, for the year 2010-2011.
  - (ii) Annual Report of the Pawan Hans Helicopters Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in the Library See No. LT 6747/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Antrix Corporation Limited, Bangalore, for the year 2010-2011.
- (2) Annual Report of the Antrix Corporation Limited, Bangalore, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library See No. LT 6748/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:-

- (1)
  - (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Rural Institutes, Hyderabad, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Rural Institutes, Hyderabad, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in the Library See No. LT 6749/15/12)

- (3)
  - (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Kolkata, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Kolkata, for the year 2010-2011.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in the Library See No. LT 6750/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Bhopal, for the year 2010-2011.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Bhopal, for the year 2010-2011.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in the Library See No. LT 6751/15/12)

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Delhi, Delhi, for the year 2010-2011, together with Audit Report thereon.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in the Library See No. LT 6752/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Patna, Patna, for the year 2008-2009, alongwith Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Patna, Patna, for the year 2008-2009.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in the Library See No. LT 6753/15/12)

- (11) A copy of the Annual Accounts (Hindi and English versions) of the Mizoram University, Aizawl, for the year 2010-2011, together with Audit Report thereon.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Nagaland University, Lumami, for the year 2010-2011.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nagaland University, Lumami, for the year 2010-2011.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in the Library See No. LT 6754/15/12)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Indore, Indore, for the year 2010-2011.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Indore, Indore, for the year 2010-2011.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in the Library See No. LT 6755/15/12)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2010-2011.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in the Library See No. LT 6756/15/12)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Kurukshetra, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Kurukshetra, for the year 2010-2011.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in the Library See No. LT 6757/15/12)

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Uttarakhand Sabhi Ke Liye Shiksha Parishad (Sarva Shiksha Abhiyan Uttarakhand), Dehradun, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Uttarakhand Sabhi Ke Liye Shiksha Parishad (Sarva Shiksha Abhiyan Uttarakhand), Dehradun, for the year 2010-2011.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in the Library See No. LT 6758/15/12)

- (23) A copy of the Corrigendum\* (Hindi and English versions) of the Annual Report of the National University of Educational Planning and Administration New Delhi, for the year 2010-2011.

(Placed in the Library See No. LT 6759/15/12)

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Mahila Samakhya Society, Patna, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding review (Hindi and English versions) by the Government of the working of the Bihar Mahila Samakhya Society, Patna, for the year 2010-2011.

(25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

(Placed in the Library See No. LT 6760/15/12)

(26) (i) A copy of the Annual Report (Hindi and English versions) of the Assam Mahila Samata Society, Guwahati, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Assam Mahila Samata Society, Guwahati, for the year 2010-2011.

(27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

(Placed in the Library See No. LT 6761/15/12)

(28) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Mahila Samakhya Society, Ranchi, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jharkhand Mahila Samakhya Society, Ranchi, for the year 2010-2011.

(29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

(Placed in the Library See No. LT 6762/15/12)

(30) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 2009-2010.

(31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

(Placed in the Library See No. LT 6763/15/12)

(32) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2010-2011.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2010-2011, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kanpur, for the year 2010-2011.

(33) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (32) above.

(Placed in the Library See No. LT 6764/15/12)

- (34) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2010-2011.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2010-2011.
- (35) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (34) above.

(Placed in the Library See No. LT 6765/15/12)

- (36) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Bombay, Mumbai, for the year 2010-2011.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Bombay, Mumbai, for the year 2010-2011.
- (37) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (36) above.

(Placed in the Library See No. LT 6766/15/12)

- (38) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abiyan Chhattisgarh, Raipur, for the year 2009-2010 alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abiyan Chhattisgarh, Raipur, for the year 2009-2010.

- (39) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (38) above.

(Placed in the Library See No. LT 6767/15/12)

- (40) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abiyan Chhattisgarh, Raipur, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abiyan Chhattisgarh, Raipur, for the year 2010-2011.

- (41) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (40) above.

(Placed in the Library See No. LT 6768/15/12)

- (42) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Madhyamik Shiksha Parishad, Patna, for the years 2009-2010 and 2010-2011 alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bihar Madhyamik Shiksha Parishad, Patna, for the years 2009-2010 and 2010-2011.

- (43) Two statements (Hindi and English versions) showing reasons for delay in

laying the papers mentioned at (42) above.

(Placed in the Library See No. LT 6769/15/12)

संचार और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री सचिन पायलट): महोदया, मैं वर्ष 2012-13 के लिए डाक विभाग, संचार और सूचना प्रौद्योगिकी मंत्रालय के परिणामी बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in the Library See No. LT 6770/15/12)

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): On behalf of my colleague Shri Pratik Prakashbapu Patil, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957:-

- (i) G.S.R. 816(E) published in Gazette of India dated 17<sup>th</sup> November, 2011, specifying that the powers of the Central Government under Rules 9 and 11 of the Colliery Control Rules, 2004 shall also be exercised by the Coal Controller in the Government of India.
- (ii) The Colliery Control (Amendment) Rules, 2011 published in Notification No. G.S.R. 817(E) in Gazette of India dated 17<sup>th</sup> November, 2011.
- (iii) G.S.R.818(E) published in Gazette of India dated 17<sup>th</sup> November, 2011, rescinding the Colliery Control Order, 2000, with immediate effect, such rescission shall not affect anything done or omitted to be done under the said Order before this Notification.
- (iv) S.O.2920(E) published in Gazette of India dated 30<sup>th</sup> December, 2011, superseding Notification No. S.O. 453(E) dated 16<sup>th</sup> June, 1994.

(Placed in the Library See No. LT 6771/15/12)

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Neyveli Lignite Corporation Limited and the Ministry of Coal for the year 2012-2013.

(Placed in the Library See No. LT 6772/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Consultancy Development Centre, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Consultancy Development Centre, New Delhi, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in the Library See No. LT 6773/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Telecommunications Consultants India Limited and the Department of Telecommunications for the year 2012-2013.

(Placed in the Library See No. LT 6774/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2010-2011.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in the Library See No. LT 6775/15/12)

(4) A copy each of the following Notifications (Hindi and English versions) under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

- (i) The Telecom Commercial Communications Customer Preference (Seventh Amendment) Regulations, 2011 published in Notification No. 352-4/2011-CA(QoS) in Gazette of India dated 25<sup>th</sup> October, 2011.
- (ii) The Telecom Commercial Communications Customer Preference (Eighth Amendment) Regulations, 2011 published in Notification No. 352-4/2001-CA(QoS) in Gazette of India dated 1<sup>st</sup> November, 2011 together with a Corrigendum thereto published in Notification No. F. No. 352-4/2011-CA(QoS) (in English version only) dated 23<sup>rd</sup> January, 2012.
- (iii) The Telecom Consumers Complaint Redressal (Amendment) Regulations, 2012 published in Notification No. 305-20/2009- Qos in Gazette of India dated 12<sup>th</sup> January, 2012.
- (iv) The Telecom Consumers Protection (Amendment) Regulations, 2012 published in Notification No. 308-5/2011-(QoS) in Gazette of India dated 12<sup>th</sup> January, 2012.
- (v) The Telecom Consumers Complaint Redressal Regulations, 2012 published in Notification No. 305-20/2009-(QoS) in Gazette of India dated 5<sup>th</sup> January, 2012.
- (vi) The Telecom Consumers Protection Regulations, 2012 published in Notification No. 308-5/2011-(Qos) in Gazette of India dated 6<sup>th</sup> January, 2012.
- (5) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) and (ii) of (4) above.

(Placed in the Library See No. LT 6776/15/12)

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